NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241/HDB/2017
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Pvt Ltd & 04 Others
UNDER SECTION	241
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Counsel for Petitioner(s):

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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Shri D.V.A.S. Ravi Prasad, learned counsel for the Petitioner and Shri B. Chidambaram, learned PCS for Respondents R.1 to R.4.

At the request of the counsel for the Petitioner, the case is posted to 22.12.2017

MEMBER (Tech)

MEMBER (Judl)